GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 3887 TO BE ANSWERED ON 19.03.2018

EPS 1995

3887. SHRI GAJANAN KIRTIKAR:

KUNWAR HARIBANSH SINGH:

SHRI ASHOK SHANKARRAO CHAVAN:

SHRI SUDHEER GUPTA:

SHRI A. ANWHAR RAAJHAA:

SHRI BIDYUT BARAN MAHATO:

SHRI S.R. VIJAYAKUMAR:

SHRI NARANBHAI KACHHADIYA:

SHRI T. RADHAKRISHNAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)the number of employees enrolled under Employees Pension Scheme (EPS), 1995 at present, State/UT-wise;
- (b) the details of the amount distributed under EPS during each of the last three years and the current year, State/UT-wise;
- (c)whether the Government has set up a High Level Committee to review and revamp the Employees Pension Scheme (EPS), 1995;
- (d)if so, the details thereof along with the aims and objectives thereof;
- (e)whether the said Committee has submitted its report to the Government;
- (f)if so, the details thereof along with the main recommendations made by the said Committee and if not, the time by which the Committee is likely to submit its report to the Government; and
- (g)the steps taken/being taken by the Government to ensure timely payment to the pensioners under the said scheme?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

(a) A statement showing the number of employees enrolled under the Employees' Pension Scheme (EPS), 1995 at present, State/UT-wise is at Annexure-I.

- (b): A statement showing the details of the amount distributed under EPS, 1995 during each of the last three years and the current year, State/ UT-wise is at Annexure-II.
- (c) to (f): The Government has constituted a High-Empowered Monitoring Committee under the Chairpersonship of Shri Heera Lal Samariya, Additional Secretary, Ministry of Labour and Employment with Central Provident Fund Commissioner, Employees' Provident Fund Organisation (EPFO) and Employees and Employers representatives amongst others as members, for complete evaluation and review of the Employees' Pension Scheme (EPS), 1995 vide Order dated 04.01.2018. The Committee has been mandated to submit its recommendations to the Government within a period of 03 months from date of its constitution viz. 04.01.2018.
- (g): Monthly Pension payment is credited on 1st day of the month.

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Annexure-I

Statement referred to in reply to part (a) of Lok Sabha Unstarred Question No. 3887 for reply on 19.03.2018 by Shri Gajanan Kirtikar and others, M.Ps. regarding 'EPS 1995'.

Sl. No.	State/UT	The number of employees enrolled under EPS-	
		1995, State/UT –wise.	
1.	ANDAMAN AND NICOBAR ISLANDS	9928	
2.	ANDHRA PRADESH	955073	
3.	ASSAM	271709	
4.	BIHAR	324582	
5.	CHANDIGARH	362662	
6.	CHHATTISGARH	368575	
7.	DELHI	2403857	
8.	GOA	169712	
9.	GUJARAT	2729742	
10.	HARYANA	2061353	
11.	HIMACHAL PRADESH	281111	
12.	JHARKHAND	411698	
13.	KARNATAKA	4718860	
14.	KERALA	968118	
15.	MADHYA PRADESH	932616	
16.	MAHARASHTRA	8074067	
17.	ODISHA	651682	
18.	PUNJAB	615150	
19.	RAJASTHAN	944307	
20.	TAMIL NADU	4571867	
21.	TELANGANA	2418466	
22.	TRIPURA	29833	
23.	UTTAR PRADESH	1785647	
24.	UTTARAKHAND	481445	
25.	WEST BENGAL	2434253	
	TOTAL	3,89,76,313	

Statement referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3887 for reply on 19.03.2018 by Shri Gajanan Kirtikar and others, M.Ps. regarding 'EPS 1995'.

SI. No.	State	Amount distributed during	Amount distributed during Financial Year	Amount distributed during	Amount distributed during current
		Financial Year	2015-2016 (Rs.)	Financial Year	Financial Year
		2014-2015 (Rs.)		2016-2017 (Rs.)	(Rs.)
1.	ANDAMAN AND NICOBAR ISLANDS	41443790	52083220	54077066	54495279
2.	ANDHRA PRADESH	4475114723	4605644516	5213278830	5450882268
3.	ASSAM	857910239	960210583	1115491505	1243173959
4.	BIHAR	2152027103	2501037242	3196128763	2744272962
5.	CHANDIGARH	1266267801	1230821849	1332809546	1537683077
6.	CHHATTISGARH	1335216957	1790348586	1877928601	1745826230
7.	DELHI	5844923148	6066883511	7370860366	7672204275
8.	GOA	588482507	597933327	660766166	687783292
9.	GUJARAT	7614552179	8656934745	9452468507	10526037771
10.	HARYANA	4724212579	4896223232	5867218723	6497460316
11.	HIMACHAL PRADESH	850522421	897478716	1046775415	1129572479
12.	JHARKHAND	2221319945	2634405638	2830463176	2722185272
13.	KARNATAKA	13571545200	12818370037	16188585275	16759253447
14.	KERALA	5393607922	6137619579	7187205697	7807939851
15.	MADHYA PRADESH	3054938888	3607633544	3885220900	4254129645
16.	MAHARASHTRA	25424157287	27531954363	29826403323	31608485579
17.	ODISHA	2457400127	2765597482	3256533196	3297913858
18.	PUNJAB	2426738655	2623395816	2904981382	3193107319
19.	RAJASTHAN	2726526443	3102823870	3642691654	3521691310
20.	TAMIL NADU	14422989757	14678225423	17489390004	18725993134
21.	TELANGANA	6654016237	6860411161	8054425412	7841481554
22.	TRIPURA	90735390	115646930	173406961	139173609
23.	UTTAR PRADESH	7149830260	8278642087	9260988019	10047114735
24.	UTTARAKHAND	1158680543	1335866604	1487087523	1719306794
25.	WEST BENGAL	7575952684	8513429477	10183368961	10647107115
